

ORDER SHEET

O.A / MA / RA / CP NO. 1664 OF 2005Applicant/s B LalRespds. UOS SottenAdvocate for Applicant/s Sri L M SinghAdvocate for Respondent/s Smt Anita Srivastava

Notes of the Registry	Orders of the Tribunal	Sheet No. 15
	<u>20-11-09</u> Hon' Mr A.K. Chaur 20 Hon' Mr D.C. Chakraborty 12M Sri L.M. Singh, learned Counsel for the applicant sent witness slip. matter relate to the year 2008. Court is reluctant to adjoin such old cases. Accordingly, witness slip is rejected and CA is accordingly dismissed in default and for non prosecution. Smt. A. Srivastava respondents counsel present (12B) ✓ Arjun (12B) with	Contd. On Sheet No. _____